

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/5925/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 15<sup>th</sup> November, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 4005 dtd 12.11.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.11.2021 and 22.11.2021 along with permission to leave the station from the morning of 19.11.2021 till the morning of 23.11.2021**, has been granted. Further, the Addl. Sessions Judge, Udalguri, in his absence the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

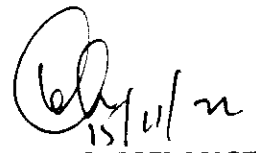
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-07/99/5926/A, dated .**

15.11.2021

Copy to:

1. The Project Manager, Gauhati High Court

  
**JT.REGISTRAR (VIGILANCE)**  
Rae